

Pushpendra Rana Vs Central Bank Of India And Ors.

Court: Debts Recovery Appellate Tribunal, Delhi

Date of Decision: Jan. 4, 2011

Acts Referred: Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002
â€” Section 13(8)

Citation: (2011) 1 BC 175

Hon'ble Judges: J.M. Malik, J

Bench: Single Bench

Final Decision: Dismissed

Judgement